



# Jharkhand Biodiversity Board

(An autonomous and statutory body of Govt. of Jharkhand)  
1<sup>st</sup> Floor, 138/C, Vidhyalaya Marg-C, Ashok Nagar, Ranchi – 834 002

Letter No.: JBB/55/2020/43

Ranchi/Date: 14/02/2020

From,

Member Secretary,  
Jharkhand Biodiversity Board,  
Ashok Nagar, Ranchi.

To,

The Chairperson,  
Principal Bench, Hon'ble NGT,  
New Delhi

Sub: Compliance report in pursuance of Hon'ble NGT order in OA No. 347 of 2016  
Chandra Bhal Singh Vs. Union of India & others – reg.

Sir,

Referring to abovementioned subject a following compliance report is submitted for kind consideration: -

All the best efforts are being made by Jharkhand Biodiversity Board, Ranchi to comply with the order of the Hon'ble Court. In this regard, progress has been made. The process of constitution of the Biodiversity Management Committees (BMCs) at all local body level is in progress. It is submitted that due to Model Code of Conduct applicable from 01st March, 2019 to 23rd May, 2019 and 01st November 2019 to 23rd December 2019 during Lok Sabha and Vidhan Sabha elections respectively in the state, the constitution of BMCs was held up and interrupted for long periods. That inspite of the hindrances, efforts have been made to ensure to complete constitution of BMCs and about 98% BMCs have been constituted till 31.01.2020. A total no. of 799 Peoples' Biodiversity Registers (PBRs) has been documented and rest is in progress at field level. The latest status is as on 31.01.2020 attached (Annexure 1) with this letter.

It is submitted that preparation of Peoples' Biodiversity Register (PBR) is likely to take about one year to document the available bioresources of the area in all seasons. For documenting all the PBRs, a sum of Rs.56.00 crore is required as per rate fixed by National Biodiversity Authority but initially Jharkhand Biodiversity Board has sent a proposal of Rs.14.00 crore to State Government, CAMPA Authority which is still pending. In the absence of funds and lack of resources, progress is very slow and on receipt of funds and sufficient resources, it is planned to get the PBR work done at the earliest with the help of various departments, schools and subject matter experts.

Therefore, it is prayed to the Hon'able Court to extend the limit for compliance of complete order to till 31.12.2020 for PBR and 31.03.2020 for BMC constitution.

Enclosure: Annexure-1

Yours sincerely,

Member Secretary

Jharkhand Biodiversity Board

**JHARKHAND BIODIVERSITY BOARD, RANCHI**  
**NUMBER OF BMCs AND PBRs (as on 31.01.2020)**

| State/UT  | District Panchayats |                  |               |                  | Intermediate Panchayats |                  |               |                  | Village Panchayats |                  |               |                  | Traditional Panchayats |                  |               |                  | Urban Local bodies |                  |               |                  | Overall Total      |                  |               |
|-----------|---------------------|------------------|---------------|------------------|-------------------------|------------------|---------------|------------------|--------------------|------------------|---------------|------------------|------------------------|------------------|---------------|------------------|--------------------|------------------|---------------|------------------|--------------------|------------------|---------------|
|           | Total local bodies  | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies      | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies     | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies | BMCs constituted | PBRs prepared | PBRs in progress | Total local bodies | BMCs constituted | PBRs prepared |
| Jharkhand | 24                  | 18               | 0             | 0                | 263                     | 245              | 0             | 0                | 4350               | 4321             | 799           | 235              | 0                      | 0                | 0             | 0                | 52                 | 42               | 0             | 0                | 4689               | 4626             | 799           |

**Note :-**

1. Out of total target 4350 at village panchayat level, a total number of 03 Village Panchayats namely Bhandaridih, Chaitadih and Harsingraidih of Giridih district have been merged into urban body namely Giridih Municipal Corporation. Therefore the actual total target of Village Panchayat level is 4347.
2. Out of total target 52 urban local body level, a total number of 04 Urban bodies namely, Gomia Nagar Parishad (Bokaro Dist.), Bachra Nagar Panchayat (Chatra Dist.), Badakisarai Nagar Panchayat (Giridih Dist.) and Dhanwar/Rajdhanwar Nagar Panchayat (Giridih Dist.) have been notified only, till constitution/election is pending. Therefore the BMC constitution has been taken up at 48 urban local body level out of which 42 has been constituted.

In the light of the above notes total actual target is 4686 local body out of which 4626 BMCs have been constituted.

  
**Member Secretary**  
**Jharkhand Biodiversity Board**  
 14/12/2020  
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